

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**54. C.P. 3018/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Mohan Arunachakam Vutha & 2  
Others**

**Section: 441 of Companies Act, 2013**

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**ORDER**

Adv. Anjani Kumar Singh and Adv. Shilpa Gaikwad I/b Lex Remedeum  
appeared for the Petitioner through VC. List this matter on **05.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*SALAM*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**